

1	2	3	4	5	6	7	8
20.	Madhya Pradesh	363099	296576	66523	58688	48816	9872
21.	Maharashtra	314938	296267	18671	9746	8142	1604
22.	Manipur	18826	18462	364	406	406	0
23.	Meghalaya	22632	21756	876	2,130	2,074	56
24.	Mizoram	12508	11373	1135	1,864	1,864	0
25.	Nagaland	17330	17013	317	2,104	1,840	264
26.	Odisha	229006	229006	0	29173	28,140	1033
27.	Puducherry	3906	3139	767	2,275	1,792	483
28.	Punjab	95249	77074	18175	29,187	25,347	3840
29.	Rajasthan	283416	246827	36589	56,512	56,512	0
30.	Sikkim	8092	8092	0	1,336	1,311	25
31.	Tamil Nadu	147982	144194	3788	50,158	49523	635
32.	Telangana	97507	83206	14301	46179	42189	3990
33.	Tripura	31695	27294	4401	5,201	4,313	888
34.	Uttar Pradesh	759828	535501	224327	14,507	7,641	6866
35.	Uttarakhand	46053	38475	7578	18783	15209	3574
36.	West Bengal	454860	367079	87781	57,877	54,259	3618
TOTAL		5103539	4203223	900316	685895	578206	107689

Source: AWP&B and PAB minutes 2017-18.

Putting NEP in public domain

1494. SHRI TIRUCHI SIVA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the draft New Education Policy, 2019 has been put in public domain for inviting comments;

(b) if so, whether Government would publish the comments received also in public domain; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) The Committee for the Draft National Education Policy under the Chairmanship of Dr. K. Kasturirangan has submitted its report to the Ministry on 31st May, 2019. The draft NEP 2019 has been uploaded on MHRD's website and also at *innovate.mygov.in* platform to elicit suggestions/comments from all stakeholders including the public, Government of India Ministries and State Governments. The Government will finalize the National Education Policy only after considering the inputs/suggestions and comments of all stakeholders.

(b) to (c) Since suggestions/comments are still being received in the Ministry and are under consideration, it is pre-mature to comment on it.

Establishment of higher educational institutions in Andhra Pradesh

1495. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has allocated nominal funds to the higher educational institutions established in Andhra Pradesh post bifurcation as per Andhra Pradesh Reorganization Act, 2014;

(b) if so, the details thereof; and

(c) the details of requirement of funds to each established institutions, funds allocated and to be allocated for their completion?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (c) The details of funds to the higher educational institutions established in Andhra Pradesh post bifurcation as per Andhra Pradesh Reorganization Act, 2014 is given below:—

Sl. No.	Name of Institute	Detail of Funds (₹ in crore)	
		Approved Cost	Allocated
1	2	3	4
1.	Indian Institute of Technology, Tirupati	1074.40 (Phase-A)	203.36